Central Administrative Tribunal Principal Bench, New Delhi

C.P. No.614/2017 in O.A. No.1639/2015

Monday, this the 29th day of January 2018

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Hardyal Singh aged about 40 years s/o late Sh. Tej Singh (Retd. TGT Sanskrit) FCA 500/A East Chawla Colony Ballabgarh (Faridabad) 121004

..Applicant

(Nemo)

Versus

- Punya Salila Sarivastava
 Secretary, GNCT Delhi
 Delhi Directorate of Education
 Old Secretariat, Delhi
- 2. Saumya Gupta
 Director of Education
 Delhi Directorate of Education
 Old Secretariat, Delhi
- 3. Madhu Singh
 DDE South
 Distr. South, C Block
 Defence Colony, New Delhi

..Respondents

(Mrs. P K Gupta, Advocate)

ORDER (ORAL)

Justice Permod Kohli:

Nemo for applicant. Learned counsel for respondents has placed on record a copy of order dated 20.12.2017 passed by the Hon'ble High Court of Delhi in W.P. (C) No.9935/2017 whereby the order passed by this Tribunal, sought to be enforced in the present contempt proceedings, has

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been stayed, subject to certain conditions. Learned counsel for respondents submits that the conditions have been complied with.

2. In this view of the matter, the contempt proceedings are hereby closed, with liberty to the applicant to revive the same in the event the judgment passed by the Tribunal survives in the said Writ Petition.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

<u>January 29, 2018</u> /sunil/